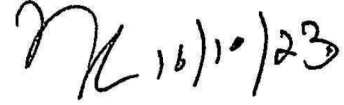


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

In partial modification to office order No.73685-885/F.1(3)/Gaz/2023, Dated 03.10.2023, Sh. Alok Shukla, Additional District Judge (Central) Tis Hazari Courts, Delhi is nominated as Officer-In-Charge, Litigation Branch (Central) Tis Hazari Courts, Delhi in place of Sh. Manish Yaduvanshi, ASJ (SC-RC), (West), Tis Hazari Court, Delhi, **with immediate effect:-**



(NARROTAM KAUSHAL)

Principal District & Sessions Judge (HQs)
Delhi
2

No. 80920 - 952 F.1(3)/Gaz/2023

Dated 16 OCT 2023

Sub:- Officer In-charge.

Copy forwarded for information & necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Officers concerned.
3. Sh. Joginder Prakash Nahar, Link Officer In-charge (Litigation)/ ASJ(FTC), (Central), THC, Delhi.
4. The AO(J)/Branch In-charge, Litigation (Central) Tis Hazari Courts, Delhi.
5. The AO(J)/Branch In-charge, Admin Branch (I,II&III), Care Takng Branch, General Branch, (Central) Tis Hazari Courts, Delhi.
6. The PS to the undersigned.
7. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
8. The R&I Branch (Central) for uploading on LAYERS.



Principal District & Sessions Judge (HQs)
Delhi
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